

IN THE HIGH COURT OF ORISSA, CUTTACK

Realisation of Court Fees received towards NOT READY
Certified Copy Applications

Date : 18.10.2024

SL No.	Name of Applicant	C.A.No.	Date of Application	Case No.	Court Fee	Notified amount to be paid	Type	Reject Status
1	S NAYAK	88156/2024	18.10.2024	JCRLA/28/2010	10		C	
2	YASHOBANTA DAS	88161/2024	18.10.2024	WP (C) /9419/2022	7		U	
3	YASHOBANTA DAS	88163/2024	18.10.2024	WP (C) /9419/2022	7		U	
4	YASHOBANTA DAS	88165/2024	18.10.2024	WP (C) /9419/2022	7		U	
5	YASHOBANTA DAS	88167/2024	18.10.2024	WP (C) /9419/2022	7		U	
6	SANJEEV KUMAR MISHRA	88170/2024	18.10.2024	ABLAPL/8797/2024	10		C	
7	RAMAKANTA PANDA	88171/2024	18.10.2024	ABLAPL/8803/2024	10		C	
8	BHUBAN MOHAN BHUYAN	88172/2024	18.10.2024	ABLAPL/9753/2024	10		C	
9	BIKRAM KESHARI BAL	88175/2024	18.10.2024	ABLAPL/9275/2024	10		C	
10	BHARAT BEHERA	88181/2024	18.10.2024	ABLAPL/4301/2021	7		U	
11	S N MISHRA	88183/2024	18.10.2024	ABLAPL/9737/2024	7		U	
12	BHARAT BEHERA	88184/2024	18.10.2024	ABLAPL/4308/2021	7		U	
13	S N MISHRA	88185/2024	18.10.2024	WP (C) /16158/2024	7		U	
14	P C BEHERA	88187/2024	18.10.2024	SA/346/1982	7		U	
15	PRASANJIT BEHERA	88196/2024	18.10.2024	ABLAPL/8197/2024	10		C	
16	B. K. PANDA	88202/2024	18.10.2024	WP (C) /15862/2024	7		U	

17	SP SAHOO	88209/2024	18.10.2024	CONTC/3056/2022	10		C	
18	T SWAIN	88210/2024	18.10.2024	CONTC/3056/2022	10		C	
				Total	150			

NIC